## Summery

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024 Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Amount in Rs.

No. Category of creditor Summary of claims received Summary of claims admitted contingent claims admitted under verification Annexure    No. of claims   Amount of claims admitted   No. of claims   Amount of claims admitted	emarks, if
Secured financial creditors   Delonging to any class of creditors   Creditors   Delonging to any class of	any
1 belonging to any class of creditors 0 0 0 0 0 0 0 0 0 1 1 Unsecured financial 2 creditors belonging to any class of creditors belonging to any class of creditors belonging to any class of creditors 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	
2 creditors belonging to any class of creditors 0 0 0 0 0 0 0 2  Secured financial creditors	
3 (other than financial creditors belonging to any class of creditors) 0 0 0 0 0 0 0 3	
Unsecured financial creditors (other than 4 financial creditors 0 0 0 0 0 0 0 4 belonging to any class of creditors)	
5 Operational creditors (Workmen) 0 0 0 0 0 0 5	
6 Operational creditors (Employees) 0 0 0 0 0 0 0 6	
7 Operational creditors (Government Dues) 1 18,67,79,375 1 18,67,79,375 0 0 7	
Operational creditors (other than Workmen and Employees and Government Dues)  Operational creditors (other than Workmen and Employees and Government Dues)	
Other creditors, if any, (other than financial 0 0 0 0 0 0 0 9	
Creditors and operational creditors)	

### Notes:

- 1 The list of creditors is subject to further revision/updation on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.
- 2 That there are some dues on account of Financial Creditors / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors (Others), and Other Creditors, as on 09.07.2024, as per the books of the Corporate Debtor. However, as no claims are received, the list is collated with best possible efforts, and taken on record as on 14.11.2024 in its first version..
- 3 The Cliaims received late are to be verified in accordance with the IBBI Regulations and treatment.
- 4 The Liquidator reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

# List of secured financial creditors belonging to any class of creditors

Amount i	n Rs.
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SI. No.	Name of Creditor	Details of cla	aim received			Deta	ils of claim adn	nitted		Amount of contingent claim	Amount of any Mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
										Claiiii	may be set-	admitted	verilication		
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Amount covered by guarantee							
	Total		C	0		C		C	)		0	0	0	0	

# List of unsecured financial creditors belonging to any class of creditors

												7 unount in rio.	
SI.	Name of Creditor	Details of cl	aim received		Deta	ils of claim adr	mitted		Amount of	Amount of	Amount of	Amount of	Remarks, if
No.									contingent	any Mutual	claim not	claim under	any
									claim	dues, that	admitted	verification	
									may be set-				
									off				
		Date of	Amount	Amount of	Nature of	Amount							
		Receipt	Claimed	claim	claim	covered by							
		·		admitted		guarantee	. ,	share in CoC					
	Total		0	0		0			0	0	0	0	

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

													Amount in Rs.	
SI. No.	Name of Creditor	Details of	claim received			Details of claim a		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
		Date of Receipt	Amount Claimed	Amount of claim admitted	mount of claim Nature of claim by security covered by related party? Share in CoC									
1														

Unsec FC - Oth

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of Creditor	Details of cla	aim received		Deta	ils of claim adr	mitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Total		0	0		0			0	0	0	0	

# OC - Workmen

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

# List of operational creditors (Workmen)

SI. No. Name of authori Representative, i	Details of cla	aim received			aim admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
Total		0	0				0	0	0	0	

# OC - Employee

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

# List of operational creditors (Employees)

SI. No.	Name of authorised Representative, if any	Name of Employees	Details of cla	aim received			aim admitted		Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
	Total			0	0				0	0	0	0	

## List of operational creditors (Government dues)

## Amount in Rs.

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SI. No.	Details of C	Claimant	Details of c	laim received		Details of clai	im admitted		Amount of contingent	Amount of any Mutual	Amount of claim under	Amount of claim not	Remarks, if any
									claim	dues, that may be set- off	verification	admitted	
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Dy. Commissioner of S	Sales Tax – VAT	14/08/24	18,67,79,375	18,67,79,375	VAT / Sales T	iNO	100.00%	0	0	0	0	Claim of GST / VAT Department, confirmed from the Assessment order.
	Ttoal			18,67,79,375	18,67,79,375				0	0	0	0	

Note

evidence in support thereof.

### List of operational creditors (Other than Workmen and Employees and Government Dues)

#### Amount in Rs.

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SI. No.	Name of Creditor	Details of	claim received			Details of cla	aim admitted			Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	UNPAID CIRP COSTS	09/07/2024	1,14,202	1,14,202	CIRP Costs	0	0	NO	0	0	0	0	0	As shared by IRP / RP
2	UNPAID IRP / RP Fees	09/07/2024	7,08,000	7,08,000	CIRP Costs	0	0	NO	0	0	0	0	0	As shared by IRP / RP
3														
4														
5														
6														
	Total		8,22,202	8,22,202		0	0			0	0	0	0	

#### NOTE

2 The CD has not shared any Books of Accounts, Ledgers, or any data, as such, it has become difficult to verify thew claims.

3 support thereof. The Balance Sheet is not depicting any List of Creditors for taking a view on these dues.

<sup>1</sup> The Liquidator reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC. These are to be paid in first priority, however they are not the SFC.

# Other Crs

Name of the corporate debtor: Kedar International Exim Pvt. Ltd.; Date of commencement of Liquidation: 09.07.2024; List of creditors as on: 14.11.2024.

## List of other creditors (Other than financial creditors and operational creditors)

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SI. No.	Name of Creditor	Details of	claim received			Details of cla	aim admitted			Amount of contingent claim	Amount of any Mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
											may be set- off			
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1														
2														
3														
4														
5														
6														
7	Total		0	0		0	0			0	0	0	0	